

**Government of India
Ministry of Youth Affairs and Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 1053
TO BE ANSWERED ON 02.12.2024**

Welfare of Athletes

1053. Shri Dineshbhai Makwana:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any steps for the welfare of current and retired athletes and if so, the details thereof; and

(b) the details of steps taken by the Government for the welfare of the athletes?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b): The Government is already implementing the following schemes for the welfare of current and retired athletes:

i. 'Pandit Deendayal Upadhyay National Welfare Program for Sportspersons' (PDUNWFS) scheme provides suitable financial assistance to the sportspersons/coaches and their dependent family members living in indigent condition, for treatment of injury during training and competitions, welfare of the sportspersons, procurement of sports equipments and participation in events etc.

ii. The 'Scheme of Sports Fund for Pension to Meritorious Sportspersons' provides additional financial security to sportspersons, after their retirement from an active sports career in the form of life-time pension ranging from Rs. 12,000/- to Rs. 20,000/- per month for winning medals in Olympic Games, Paralympic Games, World Cup, World Championships, Asian Games, Para Asian Games and Commonwealth Games.
